

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-192 OF 2020.

Manuel Victor Dias

...Petitioner.

Versus

Village Panchayat Majorda & ors.

... Respondents.

Shri G. Agni, Advocates for the petitioner.

Shri C. A. Coutinho, Advocate for the respondent no.1.

Shri C. Padgaonkar, Commissioner present.

Coram: - DAMA SESHADRI NAIDU, J.

Date: -6th January 2021.

PC.

The learned counsel for the first respondent seeks time. He wants the matter to be listed on 13.1.2021. In the meanwhile, he wants to sort the matter out.

Post the matter on 13.1.2021.

DAMA SESHADRI NAIDU, J.

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